

**Central Administrative Tribunal
Madras Bench**

OA 310/0688/2019

Dated Thursday the 27th day of June Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member (J)
&
Hon'ble Mr. T. Jacob, Member (A)**

P.Mohanadu,
S/o. P.A.Balasubramaniam,
No. 10/24, Tayagaraja Street,
Vettri Nagar, Chennai 600082.

....Applicant

By Advocate M/s. R. Ramesh

Vs

1. Union of India,
rep by General Manager,
Southern Railways, Chennai.
2. The Principal Chief Personnel Officer,
Southern Railways,
Chennai.
3. The Divisional Railway Manager,
Southern Railways,
Chennai Division,
Chennai 600003.
4. Sr. Divisional Personnel Officer/
Southern Railways,
Chennai.

....Respondents

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

No representation for the applicant. It is seen that the applicant was absent even on previous occasions i.e. on 06.06.2019 and 25.06.2019. Accordingly the matter was posted under the caption 'For Dismissal' to this day. Even today neither the applicant nor the counsel for the applicant is present. It seems that the applicant is not interested in prosecuting the case. Accordingly the OA is dismissed for default.

(T. Jacob)
Member (A)

27.06.2019

(P. Madhavan)
Member(J)

AS